

**FORM A****PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF BRAHMAPUTRA IRON AND STEEL COMPANY  
PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1	NAME OF CORPORATE DEBTOR	Brahmaputra Iron and Steel Company Private Limited
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	30/04/1987
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED	Registrar of Companies, Shillong
4	CORPORATE IDENTITY NUMBER OF CORPORATE DEBTOR	U27101AS1987PTC002686
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Room No 19, 2nd floor, Vrindavan Market, S J Road, Athgaon, Guwahati-781001, Assam
6	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	28/10/2022
7	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	26/04/2023 (180 days from Insolvency commencement date)
8	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	<u>Name:</u> CA Purshotam Gaggar  <u>Registration no.:</u> IBBI/IPA-001/ IP-P00487/2017-18/10875
9	ADDRESS AND EMAIL OF THE INTERIM RESOLUTION PROFESSIONAL, AS REGISTERED WITH THE BOARD	<u>Address:</u> P Gaggar & Associates, Chartered Accountants 3 <sup>rd</sup> Floor, Advika, Opp. Sukreswar Ghat Garden, M G Road, Panbazar, Guwahati, Assam 781001  <u>Email:</u> purshotamgaggar@hotmail.com
10	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDANCE WITH THE INTERIM RESOLUTION PROFESSIONAL	<u>Address:</u> P Gaggar & Associates, Chartered Accountants 3 <sup>rd</sup> Floor, Advika, Opp. Sukreswar Ghat Garden, M G Road, Panbazar, Guwahati, Assam 781001  <u>Email:</u> cirp.biscpl@gmail.com



11	LAST DATE FOR SUBMISSION OF CLAIMS	18/11/2022
12	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUB SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	Not Applicable
13	NAME OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORISED REPRESENTATIVE OF CREDITORS IN A CLASS	Not Applicable
14	A. RELEVANT FORMS AND B. DETAILS OF AUTHORISED REPRESENTATIVES ARE AVAILABLE AT:	A. <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> B. Not Applicable

Notice is hereby given that the National Company Law Tribunal, Guwahati has ordered the commencement of a corporate insolvency resolution process of the **Brahmaputra Iron and Steel Company Private Limited** vide order no. C.P. (IB)No. 19/GB/2022 dated 28/10/2022; copy made ready and communicated on 03<sup>rd</sup> November, 2022.

The creditors of Brahmaputra Iron and Steel Company Private Limited are hereby called upon to submit their claims with proof on or before 18/11/2022 to the interim resolution professional at the address mentioned against entry no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The claims denominated in foreign currency shall be valued in Indian currency at the official exchange rate as on the insolvency commencement date.

***Submission of false or misleading proofs of claim shall attract penalties.***

Date : 05/11/2022

Place: Guwahati

  
**CA PURSHOTAM GAGGAR**  
**Interim Resolution Professional for**  
**Brahmaputra Iron and Steel Company Private Limited**  
**IBBI/IPA-001/ IP-P00487/2017-18/10875**

